

applicable to the commercial banks.

3. The Corporation's claim liability is at present 60% of the amount in default for schemes in the non-industrial sector and 60% to 50% of the amount in default for the small scale industries according to the size of the credit or the monetary ceiling as prescribed under the scheme. The purpose-wise monetary ceiling on the Corporation's claim liability for the scheme relating to small borrowers varies from Rs 10,000 to Rs 1,50,000/- for the category of borrowers like farmers and agriculturists, retail traders and transport operators etc effective from 1 4 1989. The monetary ceiling on the Corporation's claim liability for the small scale industries under the Small Loans (SSI) Guarantee Scheme, 1981 effective from 1 4.1989 is Rs. 20 lakhs

Decentralisation of Supply Department

8273 SHRI SHANTARAM POTDUKHE: Will the Minister of COMMERCE be pleased to state:

- (a) whether Government propose to wind up the Department of Supply;
- (b) whether before taking a decision to dismantle this massive purchase organisation, the views of the various Ministries were elicited;
- (c) if so, their reaction thereto particularly of the major buying Ministries like Railways, Defence etc; and
- (d) the places where presently supply Missions abroad are situated and the decision taken regarding their future set up?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

(d) Indian Supply Wings (ISW) are located in the High Commission of India, London and the Embassy of India, Washington. Over the years the quantum of work handled by the two Wings has progressively decreased. The need for their continuance is being actively reviewed by the Government of India.

Potentiality of Tourism in Orissa

8274. SHRI ANADI CHARAN DAS: Will the Minister of TOURISM be pleased to state:

- (a) whether Government are aware that the tourism of Orissa depends on the coastal Districts of Orissa which have a rich potentiality of tourism;
- (b) whether his Ministry is also aware that, restrictions have been imposed on developmental activities within 500 metres from the High Tide Line and the Orissa Government has been instructed to prepare Environment Management Plan for the entire coastal area of Orissa which has given a set back to the tourism in the State; and
- (c) if so, the action taken or proposed to be taken to clear the projects to allow developmental activity on the Orissa beaches?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) Yes, Sir. Government is aware of rich potentiality of tourism of the beaches of Orissa.